

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2651
TO BE ANSWERED ON 23.03.2023**

INOPERATIVE ACCOUNTS OF EPFO

2651. SHRI K.R. SURESH REDDY:

Will the Minister of Labour and Employment be pleased to state:

- (a) the total amount held in the inoperative Employees' Provident Fund (EPF) accounts;**
- (b) the year-wise break-up of the amount in such accounts, since 2017-18;**
- (c) whether the Employees' Provident Fund Organisation (EPFO) will return the amount held in the inoperative accounts to the concerned beneficiaries;**
- (d) if so, the details thereof, if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): As on 31.03.2022, the total amount in Inoperative Accounts is Rs. 4962.70 crore. The details of the year-wise break-up of the amount in the Inoperative Accounts is as below:

Year	Total Amount (in Rs. crore)
2017-18	1344.79
2018-19	1638.37
2019-20	2827.29
2020-21	3930.85
2021-22	4962.70

(c) & (d): All such Inoperative Accounts have definite claimants and whenever such a member prefers a claim to Employees' Provident Fund Organisation (EPFO), the same is settled after due scrutiny.
